

GOVERNMENT OF INDIA  
MINISTRY OF FOOD PROCESSING INDUSTRIES  
**LOK SABHA**  
**UNSTARRED QUESTION NO: 188**  
ANSWERED ON 11<sup>TH</sup> DECEMBER, 2018

FOOD PROCESSING PARKS

**188. PROF. SAUGATA ROY:**

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has any proposal to set up Food Processing Parks in the country;
- (b) if so, the details thereof;
- (c) whether any State Government has requested the Union Government to set up food processing parks; and
- (d) if so, the details thereof along with the action taken thereon?

**ANSWER**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES  
(SADHVI NIRANJAN JYOTI)

(a) & (b) : Yes Madam, Ministry of Food Processing Industries has been implementing Mega Food Park Scheme since 11<sup>th</sup> Five Year Plan to create modern infrastructure for the food processing. Under the scheme, financial assistance is provided as grants-in-aid @50% of the eligible project cost in general areas and 75% of eligible project cost in difficult and hilly areas i.e. North East Region including Sikkim, J&K, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States, subject to a maximum Rs. 50.00 crore per project. Mega Food Park project is implemented by a Special Purpose Vehicle (SPV) registered under the Companies Act, or State Government/ State Government entities/ Cooperatives. Minimum 50 acres of land is required for a project. Under the scheme of Mega Food Park, the Government has so far approved 42 Mega Food Parks to be set up in the country. Out of these, 39 projects have been accorded final approval and 3 projects have been accorded In-principle approval.

(c) & (d): The Mega Food Park proposals are received against Expressions of Interest (EoI) as and when invited by the Ministry. The projects are selected based on the merit through a stringent appraisal process as per the prefixed criteria in the Scheme Guidelines. Out of the total 42 Mega Food Parks, Ministry has sanctioned Mega food Parks to the State Government entities based on the merit who had applied in response to the EoI invited by the Ministry. The details of Mega Food Parks sanctioned to the State Government entities is at **Annexure**.

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## ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (c) AND (d) OF THE LOK SABHA UNSTARRED QUESTION NO.188 FOR ANSWERED ON 11<sup>TH</sup> DECEMBER, 2018 REGARDING FOOD PROCESSING PARKS

(Rs. in crore)

S. No	Project Name	Location	Project Cost	Date of In-principle Approval	Date of Final Approval	Amount of grant approved	Amount of grant released	Status
<b>Andhra Pradesh</b>								
1.	Andhra Pradesh Industrial Infrastructure Corporation (APIIC), Krishna	Village Mallavalli, Mandal Bapulapadu, District Krishna	125.25	31.03.2015	31.12.2015	50	28.49	Under Implementation
<b>Haryana</b>								
2.	Haryana State Industrial & Infra Dev. Corp Limited (HSIIDC), Sonapat	Industrial Area, Barhi, District Sonapat	177.59	31.03.2015	06.11.2015	50	15.00	Under Implementation
3.	Haryana State Coop. Supply and Marketing Federation Ltd (HAFED), Rohtak	Industrial Estate, IMT, District Rohtak	165.59	03.01.2017	21.02.2018	50	---	Under Implementation
<b>Kerala</b>								
4.	Kerala State Industrial Dev Corpt Ltd (KSIDC), Alappuzha	Cherthala, District Alappuzha	129.15	31.03.2015	27.11.2015	50	28.80	Under Implementation
5.	Kerala Industrial Infra. Development Corpt. (KINFRA), Palakkad	Palakkad District	119.02	31.03.2015	27.11.2015	50	28.84	Under Implementation
<b>Odisha</b>								
6.	Odisha Industrial Infrastructure Development Corporation (IDCO), Khurda	Deras, District - Khurda	134.13	31.03.2015	06.11.2015	50	29.30	Under Implementation
<b>Punjab</b>								
7.	Punjab Agro Industries Corporation Ltd., (PAIC) Ludhiana	Village Ladowal, District Ludhiana	117.61	31.03.2015	27.11.2015	50	29.25	Under Implementation
<b>Telangana</b>								
8.	Telangana State Industrial Infrastructure Corporation Ltd., Khammam	Village Buggapadu, District Khammam	109.44	31.03.2015	05.02.2016	50	15.00	Under Implementation